

RBI appoints Banking Ombudsman for Chennai

December 27, 2002

The Reserve Bank of India has appointed Shri S. Krishnamurthy as the Banking Ombudsman for the state of Tamil Nadu, Union Territories of Pondicherry, Andaman and Nikcobar Islands with effect from December 26, 2002. As Banking Ombudsman, Shri Krishnamurthy will have his office at Kuralagam Building, Esplanade, Chennai.

The Banking Ombudsman Scheme was introduced in June 1995 with a view to providing to the bank customers quick and low-cost redressal of grievances relating to banking services. Its scope of authority and functions include redressal of grievances against deficiency in banking services, concerning loans and advances and other specified matters and arbitration for specified disputes. All commercial banks, regional rural banks and scheduled primary co-operative banks are covered under the Banking Ombudsman Scheme.

P. V. Sadanandan
Manager

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